

**Annexure - 3**

**Name of the corporate debtor: Maya Construction Company Private Limited;  
Date of commencement of CIRP: 28th March, 2025;  
List of creditors as on: 19th April, 2025**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted on provisional basis	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
01.	IDBI Bank Limited	17/04/2025	80222658.30	80222658.30	Secured Financial Creditor	As mentioned in claim form	80222658.30	--	100%	--	--	--	--	--
	<b>Total</b>		80222658.30	80222658.30	--	--	80222658.30	--	--	--	--	--	--	--

*\* The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the Secured financial creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.*